



Central Administrative Tribunal Principal Bench, New Delhi

R.A. No.43/2020
M.A. No.537/2020
in
O.A. No.3573/2019

This the 2nd day of March 2020

**Hon'ble Sri Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

Surjeet Kaur (Widow)
Aged about more than 60 years
w/o late Sh. Sarup Singh
r/o Sector 16B Pocket III C
Bharat Apartment
Flat No.214, Dwarka, New Delhi

..Applicant

Versus

1. Govt. of NCT of Delhi
Through its Secretary
Delhi Secretariat, IP Estate
New Delhi
2. The Director of Education
Govt. of NCT of Delhi
Old Secretariat, Delhi – 110 054
3. Special Director Education
Directorate of Education
Old Secretariat, Delhi-54
4. Deputy Director of Education
Nazafgarh Zone
SDMC Dhansa Stand, New Delhi
5. Director Education
SDMC Education Department
HQ Dr. Shyama Prasad Mukherjee
Civic Centre, E Block
23rd Floor, JLN Marg,
New Delhi – 110 002

..Respondents



ORDER (in circulation)

Justice L. Narasimha Reddy:

We do not find any merit, either in the M.A. or in the R.A. They are accordingly rejected, in circulation.

/sunil/